

Securities Appellate Tribunal

In the Court of/Coram: HON'BLE JS. M. T. JOSHI, JUD. MEMBER/HON'BLE MEERA SWARUP, TECH. MEMBER

CIVIL CAUSE LIST OF DATE :04/08/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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MENTION- COURT CODE- MENTION0408-AT11A.M.

899-ADMISSION-COURT CODE-COMPLIAINTICICI-11.05AM

1	SEBI Appeal	408/2022	Amrit Corp. Limited Vs. SEBI AND Anr.	VC LEGAL LLP
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923-ADMISSION-COURT CODE-GDRSOUTHERN-11.07a.m.

2	SEBI Appeal	452/2022	V. MANIKANDAN Vs. SEBI	Juris Matrix Partners LLP
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3	SEBI Appeal	453/2022	V. MANIKANDAN Vs. SEBI	Juris Matrix Partners LLP
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Sub Matter : Misc. Application/0000730/2022
Sub Matter : Misc. Application/0000731/2022

Misc. Application	730/2022	V. MANIKANDAN-EXEMPTION Vs. SEBI	Juris Matrix Partners LLP
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(Main Matter Number :SEBI Appeal/0000453/2022)

Misc. Application	731/2022	V. MANIKANDAN-DELAY Vs. SEBI	Juris Matrix Partners LLP
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(Main Matter Number :SEBI Appeal/0000453/2022)

924-ADMISSION-COURT CODE-GDRBIRLA-AT11.09A.M.

4	SEBI Appeal	454/2022	Yashvordhan Birla Vs. SEBI	Triad Law Chambers
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5	SEBI Appeal	463/2022	Yogendra Premkrishna Trivedi Vs. SEBI	KHAITAN AND CO
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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>925-ADMISSION-COURTCODE-SCRIPSUNSTAR-AT11.11A.M.</u>				
6	SEBI Appeal	455/2022	Hari Mohan Beriwal and Ors. Vs. SEBI	Anjali Agrawal
	Sub Matter :	Misc. Application/0000732/2022		
	Sub Matter :	Misc. Application/0000733/2022		
7	SEBI Appeal	456/2022	Hari Mohan Beriwal HUF Vs. SEBI	Anjali Agrawal
8	SEBI Appeal	457/2022	Manju Beriwal Vs. SEBI	Anjali Agrawal
9	SEBI Appeal	458/2022	Hari Mohan Beriwal Vs. SEBI	Anjali Agrawal
	Misc. Application	732/2022	Hari Mohan Beriwal and Ors.-URGENCY Vs. SEBI	Anjali Agrawal
				(Main Matter Number :SEBI Appeal/0000455/2022)
	Misc. Application	733/2022	Hari Mohan Beriwal and Ors.-DELAY Vs. SEBI	Anjali Agrawal
				(Main Matter Number :SEBI Appeal/0000455/2022)
<u>857-RAHEARING-COURTCODE-RAHEARINGASHOK-AT11.13A.M.</u>				
10	Review Application	10/2022	Ashok Kumar Vs. SEBI	APPELLANT IN PERSON
				(Main Matter Number :SEBI Appeal/0000016/2021)
	Sub Matter :	Misc. Application/0000648/2022		
	Misc. Application	648/2022	Ashok Kumar-DELAY Vs. SEBI	APPELLANT IN PERSON
				(Main Matter Number :Review Application/0000010/2022)

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>303-DISPOSAL-CODE-SAHARA-AT11.14A.M.</u>				
11	SEBI Appeal	250/2019	Sahara India Commercial Corporation Limited SICCL Vs. SEBI	Vis Legis Law Practice, Advocates R.Dada,K.Setalvad,Sr. Adv. i/b K.Ashar and Co.
Sub Matter(Disposed) : Misc. Application/0000440/2019				
Sub Matter(Disposed) : Review Application/0000037/2021				
	SEBI Appeal	251/2019	Shri Subrata Roy Sahara and Ors. Vs. SEBI	Vis Legis Law Practice, Advocates R.Dada,K.Setalvad,Sr. Adv. i/b K.Ashar and Co.
Sub Matter(Disposed) : Misc. Application/0001229/2021				
	SEBI Appeal	252/2019	Mr. I. Ahmad and Others Vs. SEBI	Vis Legis Law Practice, Advocates R.Dada,K.Setalvad,Sr. Adv. i/b K.Ashar and Co.
<u>301-DISPOSAL-CODE-DILIGENCEDISPARITY-AT11.16A.M.</u>				
12	SEBI Appeal	90/2020	ICRA Limited Vs. SEBI	L and L Parners
	SEBI Appeal	103/2020	India Ratings and Research Private Limited Vs. SEBI	i/b Shardul Amarchand Mangaldas and Co. i/b. K. Ashar and Co.
	SEBI Appeal	456/2020	India Ratings and Research Private Limited Vs. SEBI	i/b Shardul Amarchand Mangaldas and Co. i/b. K. Ashar and Co.
	SEBI Appeal	556/2020	CARE Ratings Limited Vs. SEBI	i/b Joby Mathew and Associates i/b K. Ashar and Co.

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	473/2020	ICRA LIMITED Vs. SEBI	i/b Luthra and Luthra i/b K. Ashar and Co.
(Main Matter Number :SEBI Appeal/0000523/2020)				
	SEBI Appeal	523/2020	ICRA LIMITED Vs. SEBI	L and L Partners
Sub Matter : Misc. Application/0000473/2020				
<u>238-DISPOSAL-CODE-DELAYEDPROCEEDINGS-AT-11.18AM</u>				
13	SEBI Appeal	557/2020	Dr. Prannoy Roy Vs. SEBI AND ORS.	, DMD ADVOCATE K. Ashar and CO. R. NO 1, AND THE LAW POINT R,NO2
Sub Matter : Misc. Application/0000658/2022				
	SEBI Appeal	558/2020	Radhika Roy Vs. SEBI	Mr. Janak Dwarkadas, Senior Advocate K. Ashar and Co R NO 1. The Law Point
	Misc. Application	658/2022	Dr. Prannoy Roy-ADDITIONAL DOCUMENT Vs. SEBI AND ORS.	DMD ADVOCATES
(Main Matter Number :SEBI Appeal/0000557/2020)				
<u>411-DISPOSAL-CODE-IPOHIGHVOLATILITY-11.20 AM</u>				
14	SEBI Appeal	328/2021	M/s. Rupak Trading Pvt. Ltd. Vs. SEBI	J L Legal Advisors ELP
	SEBI Appeal	329/2021	M/s. Orbit Consultants Private Limited Vs. SEBI	J L Legal Advisors ELP
	SEBI Appeal	330/2021	Maruti Nandan Infosolutions Pvt. Ltd. Vs. SEBI	J L Legal Advisors ELP

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
SEBI Appeal	331/2021	M/s. Sanjukta Vanijya Pvt. Ltd. Vs. SEBI	J L Legal Advisors ELP	
SEBI Appeal	332/2021	M/s. Darshan Tradelink Private Limited Vs. SEBI	J L Legal Advisors ELP	
SEBI Appeal	333/2021	Aashrit Capital Limited Vs. SEBI	Prakash Shah and Associates ELP	
SEBI Appeal	359/2021	Gautam Dealers P. Ltd. Vs. SEBI	J L Legal Advisors ELP	
SEBI Appeal	381/2021	M/s. K.V. Impex Prop. Ketan Vora and Ors. Vs. SEBI	Juris Link ELP	

508-DISPOSAL-CODE-FRAUDULENTTRANSFER-AT-11.22AM

15	SEBI Appeal	575/2021	IL AND FS SECURITIES SERVICES LIMITED Vs. SEBI	Cyril Amarchand Mangaldas
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Sub Matter(Disposed) : Misc. Application/0000982/2021

669-DISPOSAL- CODE-UNAUTHORIZEDTRANSFER-AT11.24 AM

16	Misc. Application	1439/2021	ALLIED FINANCIAL SERVICES PVT. LTD.AND ANR.-EXEMPT Vs. SEBI
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(Main Matter Number :SEBI Appeal/0000013/2022)

SEBI Appeal	13/2022	ALLIED FINANCIAL SERVICES PVT. LTD. AND ANR. Vs. SEBI	Shikha Sinha Advocate
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Sub Matter : Misc. Application/0001438/2021

Sub Matter : Misc. Application/0001439/2021

Sub Matter : Misc. Application/0000543/2022

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CIVIL CAUSE LIST OF DATE :04/08/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	543/2022	ALLIED FINANCIALSER.PVT.LTD. ANDANR.-ADDL.DOCUMENT Vs. SEBI	Ms.Shikha Sinha, Advocate
(Main Matter Number :SEBI Appeal/0000013/2022)				

717-DISPOSAL-COURTCODE-LODRREGULATION-11.26 AM

17	SEBI Appeal	90/2022	A. S. GIRIDHAR Vs. SEBI	Mr. Anandapadmanabhan Unnikrishnan, Advocate
Sub Matter(Disposed) : Misc. Application/0000182/2022				
Sub Matter(Disposed) : Misc. Application/0000183/2022				
Sub Matter : Misc. Application/0000353/2022				

	SEBI Appeal	114/2022	JAFFER SADIQ AMEER Vs. SEBI	Advocate Anandapadmanabhan Unnikrishnan
Sub Matter(Disposed) : Misc. Application/0000211/2022				
Sub Matter(Disposed) : Misc. Application/0000212/2022				
Sub Matter : Misc. Application/0000573/2022				

	Misc. Application	353/2022	SEBI Vs. A.S. Giridhar	K Ashar and Co
(Main Matter Number :SEBI Appeal/0000090/2022)				

	Misc. Application	573/2022	SEBI-DELAY IN REPLY Vs. Jaffer Sadiq Ameer	K Ashar and Co
(Main Matter Number :SEBI Appeal/0000114/2022)				

733-ADMDISPOSAL-CODE-DIRECTORSLIABILITY-AT11.28A.M

18	SEBI Appeal	117/2022	Ajoy Sankar Sanyal Vs. SEBI	Legal Assistance Advocates And Legal Consultants Khare Legal Chambers
Sub Matter : Misc. Application/0000361/2022				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	361/2022 (/0000)	SEBI-DELAY IN FILING REPLY Vs. AJAY SANKAR SANYAL	Khare Legal Chambers
(Main Matter Number :SEBI Appeal/0000117/2022)				

782-DISPOSAL-COURTCODE-UNFREEZEDEMAT-11.30AM

19	SEBI Appeal	187/2022	MR. KASHYAP K. MEHTA Vs. BSE AND ORS	Ragini Singh and Associates.
Sub Matter :		Misc. Application/0000308/2022		
	SEBI Appeal	188/2022	MRS. RUPAL K. MEHTA Vs. BSE AND ORS	Ragini Singh and Associates.
Sub Matter :		Misc. Application/0000309/2022		
	Misc. Application	308/2022	MR. KASHYAP K. MEHTA-DELAY Vs. BSE AND ORS	Ragini Singh and Associates.
(Main Matter Number :SEBI Appeal/0000187/2022)				
	Misc. Application	309/2022	MRS. RUPAL K. MEHTA-DELAY Vs. BSE AND ORS	Ragini Singh and Associate
(Main Matter Number :SEBI Appeal/0000188/2022)				

811-DISPOSAL-COURTCODE-CISPLANTATION-AT 11.32 AM

20	SEBI Appeal	235/2022	GAEKWAD PLANTATIONS LTD Vs. SEBI	CS Nitin Parikh
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